

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6234
ANSWERED ON:06.05.2013
OVERCHARGING OF TOLL
Bundela Shri Jeetendra Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of toll collecting agencies on National Highway (NH) - 1, NH-2 (Delhi-Agra stretch) and NH-8;
- (b) whether the toll collecting agencies on the said NHs are over charging toll even before completion of widening work on these NHs;
- (c) if so, the facts in this regard;
- (d) whether the Government has taken any action against these toll collecting agencies; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The details of toll collecting agencies on National Highway (NH)-1, NH-2 (Delhi-Agra) and NH-8 is at Annexure 'A'.
- (b) & (c) The user fee is being collected as per user fee notification and provisions of the concession agreement.
- (d) & (e) Does not arise.